

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 14 of 2012

Dated : 1st February, 2013

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member**

In the matter of:

North Delhi Power Ltd.

....Appellant(s)

Versus

Delhi Electricity Regulatory Commission

.... Respondent (s)

Counsel for the Appellant (s):

**Mr. S. Ganesh, Sr. Adv.
Mr. Sakya S. Chaudhuri
Mr. Anand K. Shrivastava**

Counsel for the Respondent (s)

**Mr. Pradeep Misra
Mr. Daleep Kr. Dhayani
Ms. Skhikha Ohri and
Mr. Ruth Elwin for
Mr. Sanjay Sen, Amicus Curiae**

ORDER

Mr. Pradeep Misra, Learned Counsel for the Respondent –
'Commission' has argued the matter.

Post the matter for making further submissions on **25.02.2013 at
11.00 a.m.**

**(V.J. Talwar)
Technical Member
mk/pg**

**(Justice M. Karpaga Vinayagam)
Chairperson**